- (xiv) (a) Annual Report of the Rubber Board, Kottayam, Kerala, for the year 2020-21.
 - (b) Annual Accounts of the Rubber Board, Kottayam, Kerala, for the year 2020-21, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Board.

[Placed in Library. See No. LT-5637/17/21]

Notifications of the Ministry of Agriculture and Farmers' Welfare

SHRI V. MURLEEDHARAN: Sir, on behalf of Sushri Shobha Karandlaje, I lay on the Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare):-

- (1) S.O. 3901 (E), dated the 21st September, 2021, publishing the Fertilizer (Inorganic, Organic or Mixed) (Control) Sixth Amendment Order, 2021.
- (2) S.O. 4560 (E), dated the 1st November, 2021, publishing the Fertilizer (Inorganic, Organic or Mixed) (Control) Seventh (Amendment) Order, 2021.
- (3) S.O. 4564 (E), dated the 1st November, 2021, publishing the specifications, in respect of provisional fertiliser Phosphogypsum to be manufactured in India for a period of three years from the date of publication of the order in the Official Gazette.

[Placed in Library. For (1) to (3) See No. LT-5927/17/21]

Reports and Accounts of various corporations, committee and councils for various years and related papers

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI DARSHANA VIKRAM JARDOSH): Sir, I lay on the Table:-

(A) (1) A copy each (in English and Hindi) of the following papers, under

sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Fifty-first Annual Report and Accounts of the Cotton Corporation of India Limited (CCI), Navi Mumbai, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. LT-5928/17/21]

- (ii) (a) Fortieth Annual Report and Accounts of the National Jute Manufactures Corporation Limited, (NJMC), Kolkata, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (ii) above.

[Placed in Library. See No. LT-5641/17/21]

- (B) (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 13 the Textiles Committee Act, 1963:-
 - (a) Annual Report and Accounts of the Textiles Committee, Mumbai, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Committee.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. See No. LT-5643/17/21]

- (C) A copy each (in English and Hindi) of the following papers:
 - (i) (a) Sixty-seventh Annual Report and Accounts of the Cotton Textiles Export Promotion Council (TEXPROCIL), Mumbai, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.

[Placed in Library. See No. LT-5929/17/21]

- (ii) (a) Annual Report and Accounts of the Apparel Export Promotion Council (AEPC), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.

[Placed in Library. See No. LT-5930/17/21]

- I. Report and Accounts (2016-17) of the Haryana Agro Industries Corporation Limited, Panchkula and related papers
- II. Report (2020-21) of DRPCAU, Pusa, Bihar and related papers
- III. Reports and Accounts (2020-21) of various Institute, Federation and Centre and related papers

MR. CHAIRMAN: Shrimati Anupriya Singh Patel. ठीक है, रहने दीजिए।

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री कैलाश चौधरी): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

I. (1) A copy each (in English and Hindi) of the following papers,